of courts. In response, it was emphasized that subordinate courts is a state subject and, thus, the funds will be provided by the States, as per the decision of the Joint Conference of Chief Ministers and Chief Justices on 7th April, 2013.

Sky train project

2274. SHRI SHANTARAM NAIK: Will the Minister of RAILWAYS be pleased to state:

- (a) the status of Sky Train Project of Konkan railway;
- (b) the total expenditure made by Government on the project;
- (c) the efforts made till date to market the project; and
- (d) the reasons for dropping or temporarily postponing the project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) The Sky Bus Project has since been shelved.

- (b) Total expenditure made so far on Sky Bus Developmental Project is Rs. 52.30 crore. The expenditure has been made by Konkan Railway using its own internal resources.
- (c) and (d) Sky Bus Developmental Project has been shelved in view of insufficient response from the industry for investment in this project.

Policy for allocation of stalls/shops

 $\dagger 2275$. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways have finalised a policy/adopted a procedure for allocation of stalls/allotting shops on contract at railway stations for sale of different items;
 - (b) if so, the details thereof;
- (c) whether any contractor has been given contract without following the above policy; and
 - (d) if so, the details thereof and the reasons therefor?

[†]Original notice of the question was received in Hindi.